

Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Srinagar/Jammu

Notification
Jammu, the 24th August, 2022

S.O. 405 .-In exercise of the powers conferred by sub-section (1) of section 4 of the Jammu and Kashmir Housing Board Act, 1976 (Act No. VII of 1976) and in supersession of notification S.O. 178 dated 26.05.2020, the Government hereby re-constitute the Board of Directors for Jammu and Kashmir Housing Board constituted vide notification SRO 267 dated 12.05.1976, with the following members; namely:

1	Principal Secretary to the Government, Housing and Urban Development Department	Chairperson
2	Principal Secretary to the Government, Public Works (R&B) Department	Member
3	Secretary to the Government, Planning, Development & Monitoring Department.	Member
4	Divisional Commissioner, Jammu	Member
5	Divisional Commissioner, Kashmir	Member
6	Managing Director, J&K Housing Board	Member Secretary
7	Representative of the Finance Department not below the rank of Additional Secretary	Member
8	Chief Town Planner, Jammu	Member
9	Chief Town planner, Kashmir	Member

The Members shall hold the office for a period of two years.

By Order of the Government of Jammu & Kashmir.

Sd/-

(Dheeraj Gupta), IAS

Principal Secretary to the Government
Housing & Urban Development Department

No: HUD-HB/18/2022-01(C.No.225030)

Dated 24.08.2022

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary), Finance Department.
2. Principal Secretary to the Hon'ble Lieutenant Governor J&K.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to the Government, Public Works (R&B) Department
5. Divisional Commissioner, Jammu/Kashmir
6. Secretary to the Government, Planning Development and Monitoring Department.
7. Secretary to the Government, General Administration Department.
8. Secretary to the Government, Department of Law Justice and Parliamentary Affairs.
9. Managing Director J&K Housing Board.
10. Special Secretary to Chief Secretary J&K.
11. Chief Town Planner, Town Planning Organization Jammu/Kashmir.
12. General Manager, Government Press Jammu/Srinagar, for publication, in the Government Gazette.
13. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
14. I/C Website, Housing & Urban Development Department
15. Master file/ Stock file.

(Thannaji Bhat)

Under Secretary to the Government